

(i) THE EXPORT OF DE-OILED RICE BRAN (QUALITY CONTROL AND INSPECTION) RULES, 1966.

(ii) THE EXPORT OF CASHEW KERNELS (QUALITY CONTROL AND INSPECTION) RULES, 1966.

(iii) THE EXPORT OF STEEL AND STEEL PRODUCTS (INSPECTION) RULES, 1966.

SHRI M. SHAFI QURESHI : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

- (i) Notification S.O. No. 969, dated the 25th March, 1966, publishing the Export of De-oiled Rice Bran (Quality Control and Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]
- (ii) Notification S.O. No. 1023, dated the 26th March, 1966, publishing the Export of Cashew Kernels (Quality Control and Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]
- (iii) Notification S.O. No. 1041, dated the 30th March, 1966, publishing the Export of Steel and Steel Products (Inspection) Rules, 1966. [Placed in Library. See No. LT-6233/66.]

ANNUAL ACCOUNTS (1964-65) OF THE COAL BOARD AND RELATED PAPER

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND METALS (SHRI SYED AHMED MEHDI): Sir, I beg to lay on the Table under subsection (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952, a copy of the Annual Accounts of the Coal Board for the year 1964-65 and the Audit Report thereon. [Placed in Library. See No. LT-6236/66.]

(i) THE INTER-ZONAL WHEAT AND WHEAT PRODUCTS (MOVEMENT CONTROL) SECOND AMENDMENT ORDER, 1966. M47RS/66—4

(ii) THE GRAM ZONE (MOVEMENT CONTROL) ORDER, 1966.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI P. GOVINDA MENON) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food) :—

- (i) Notification GSR. No. 612, dated the 21st April, 1966, publishing the Inter-Zonal Wheat and Wheat Products (Movement Control) Second Amendment Order, 1966.
- (ii) Notification GSR No. 613, dated the 21st April, 1966, publishing the Gram Zone (Movement Control) Order, 1966. [Placed in Library. See No. LT-6197/66 for (i) and (ii) L]

I. ANNUAL REPORT AND ACCOUNTS (1964-65) OF THE PLANTATION CORPORATION OF KERALA LTD., KOTTAYAM AND RELATED PAPERS

II. THE CARDAMOM RULES, 1966.

SHRI M. SHAFI QURESHI : Sir, I beg" to lay on the Table :—

- (i) A copy of the Third Annual Report and Accounts of the Plantation Corporation of Kerala Limited, Kottayam, for the year 1964-65, together with the Auditors' Report on the Accounts and comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-6240/ 66.]
- (ii) A copy of the Ministry of Commerce Notification S.O. No. 1144, dated the 6th April, 1966, publishing the Cardamom Rules, 1966, under subsection (3) of Section 33 of the